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424- KUMARISHANTA VASISHT: SHRI

CHITTA BASU:

SHRI **PRANAB KUMAR**

MUKHERJEE:

SHRI KRISHAN KANT:

DR. SALIG RAM:

SHRI SUHRID MULLICK CHOUDHURY:

SHRI ARJUN ARORA:

SHRI RAJENDRA PRATAP SINHA:

SHRI N. G. GORAY:

Will the Minister of PLANNING/ :योजना मंत्री be pleased to state :

- (a) whether the Fourth Year Plan is in the process of reappraisal;
- (b) if so, the objective of such reappraisal; and
- (c) at what stage does the process of reappraisal of the Fourth Plan rest at present?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/ MOHAN DHARIA) : (a) Yes, Sir. An appraisal of the Fourth Plan is under way.

- (b) The appraisal is being done to fulfil the election pledges given to the people at the recent Mid-term elections as announced in the President's Address to Parliament on March 23, 1971. It will also take note of the emerging social and economic situation.
- (c) The process of consultation with representatives of political parties in Parliament, and with experts in various fields is about to be completed.

An examination of the performance in the past two years and the prospects in the next three years is under process. A meeting of the full Planning Commission was held on 23rd July, to set the guide lines.

RE-APPRAISAL OF FOURTH FIVE YEAR PLAN CLOSURE OF AUTO-PARTS SHOPS IN JAMA MASJID AREA IN DELHI

M. V. BHADRAM • 425. SHRI Will the Minister of HOME AFFAIRS/ ;गृह मंत्री 'be pleased to state :

- (a) whether it is a fact that the autoparts shops in Jama Masjid area had recently been closed for a day by the shop-keepers to protest against the corrupt practices of the police authorities in Delhi: and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT): (a) and (b) According to the Delhi Police, auto-parts shops in Jama Masjid area, Delhi, were closed for about an hour on 21-6-71. The shopkeepers were agitated about the conduct of an Assistant Sub-Inspector, who had brought a person to the Jama Masjid Police Post, to ascertain the whereabouts of his brother, who was wanted in a robbery case. It was also alleged that two persons were arrested by the Police on 18-6-1971 and were not released on the request of some respectable persons of the area, but were later let off after accepting illegal gratification.

The District Magistrate, Delhi, has ordered a magisterial enquiry into these allegations.

BANNING OF JAMAITE-ISLAM AND POLITICAL CONFERENCE IN JAMMU AND KASHMIR

42b. SHRI RAJENDRA PRATAP SINHA:

> DR. SALIG RAM: SHRI KRISHAN KANT: SHRI ARJUN ARORA:

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :

- (a) whether Government have considered the question of banning the Jamaite-Islam and the Political Conference in Jammu and Kashmir; and
- what is the decision (b) if so, Government in this regard?